## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/682/IB/2017 : ARIES NAME OF THE PETITIONER : BAFNA PHARMACEUTICALS LTD NAME OF THE RESPONDENT : 9 RULE 6 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM M/c. BAFNA NIRMACA.L Coopery Secretary. M/s. Ariel. coursel for perhioner. P. Hanorajan 2.

## **ORDER**

Counsel for Petitioner present. Ms. Nirmala, Company Secretary, Representing Corporate Debtor present and she is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 18.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

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